

HIGH COURT OF ORISSA: CUTTACK

Letter No. XXXIV-29/2016-17-81 & 572 Dated 18.08.2017

21/08/2017

From

Shri T.K. Mohanty,
Central Project Coordinator,
High Court of Orissa, Cuttack

To

The District Judge (All)

Sub: Training Videos on Youtube

Ref: Court's letter No. 7452(30) dated 28.07.2017

Madam/Sir,

In enclosing herewith the Letter dated 30.05.2017 of Hon'ble the Judge-In-Charge, eCommittee, Supreme Court of India and the email dated 31.05.2017 of Member, Project Management, eCommittee, Supreme Court of India, I am directed to request to give adequate publicity to the sets of videos among the Judicial Officers, Lawyers and Litigants which is available in the through given link :

3. eCourts website and NJDG public portal (Videos for litigants and lawyers) (Search by eCourts NJDG)

<https://www.youtube.com/playlist?list=PLEPhpCrSmo94X7WCQt1KMKK8UNYSAEbO8>

4. CIS Training videos for Judicial Officers (Search by CIS or "Case Information System")

https://www.youtube.com/playlist?list=PLFKAb8oeMBuC_dZ09Pa25wXkEFAfouLQK

The compliance in the matter may kindly be communicated to the Court at the earliest.

This is for favour of kind information and necessary action.

Yours faithfully,


Central Project Coordinator
High Court of Orissa, Cuttack